

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No.48/(MAH)/2014
CA No.

CORAM:


Present: SHRI M. K. SHRAWAT
MEMBER (J)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 23.01.2017


NAME OF THE PARTIES: Mr. Surendra Kumar Dalmia
V/s.
M/s. Minerva Dealers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	Mr. Shanay Shah 4 Ms. Sweety Khetan i/b M/s. Bachubhai Munimac Co.	Adv for Def Respm. 2, 5 & 7	
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2.	HAABIL VAHANVATY i/b KHAITAN & CO	Adv for Pet	
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3.	K. S. Aiyar	Adv for 1, 3, 4, 6 & 8	
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ORDER

T.C.P. No. 48/397-398/CLB/MB/MAH/2014

1. The Learned Counsel from the side of the Petitioner and from the side of the Respondents Learned Representatives are present.
2. Both the sides have again reiterated that the settlement is in progress. Therefore, requires some more time to place on record the terms of the amicable settlement.
3. Both the sides are therefore directed to give exact details of the terms of settlement on the next date of hearing.
4. Adjourned to **22nd of March, 2017** duly informed to both the sides.

Sd/-

M. K. SHRAWAT
MEMBER (JUDICIAL).

Dated : 23.01.2017.